

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3979**  
**FOR ANSWER ON 27.03.2026**

**PRIVATIZATION OF RINL**

3979. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that Rashtriya Ispat Nigam Limited (RINL) has started the process of privatizing/outsourcing Sinter plant, SMS-I of RINL;
- (b) if so, the present status of the same;
- (c) whether RINL has issued a tender for handling and maintenance of Thermal Power Plant and Coal Handling Plant of RINL;
- (d) if so, the reasons therefor;
- (e) whether it is not tantamount to privatizing steel plant in stages; and
- (f) the steps Government is taking to stop privatizing and merging RINL with Steel Authority of India Limited (SAIL)?

**ANSWER**

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)  
MINISTRY OF STEEL

(a)to(d): Assets of Rashtriya Ispat Nigam Limited (RINL) are handled by regular manpower. For some activities, assistance through agencies is taken. This is in line with steel plants of other Central Public Sector Enterprises(CPSEs).

(e)&(f): Does not arise.

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